



**Central Administrative Tribunal
Jammu Bench, Jammu**

T.A. No.62/1912/2020

This the 17th day of November, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Mohd Jamshed, Member (A)**

1. Raja Waseem Shafi, aged 29 years, S/o Mohammad Shafi Bhat, R/o MagarmalBagh, Srinagar.
2. Mohammad Shafi Paray, Aged 37, S/o Mohamad Maqbool Paray, R/o Gulab Bagh, Hazratbal, Srinagar.
3. Aijaz Ahmad Ahnger, Aged 29 Yrs, S/o Mohammad Sultan Ahnger, R/o Pandach, Ganderbal.
4. Zeenat Ul Arsh, Aged 31 yrs, D/o Zaffarullah Shah, R/o Lal Bazar, Srinagar.
5. Asif Ali Hura, Aged 31 years, S/o Ali Mohammad Hura, R/o Sumbal, Sonawari, Bandipora.
6. Prince Anayatullah Bhat, Aged 35 yrs, S/o Abdul Gani Bhat, R/o Karimabad, Pulwama.
7. Naseer Ahmad Sheikh, Aged 35 yrs, S/o Abdul Rashid Sheikh, R/o Brain Nishat, Srinagar.
8. Shakir Hussain Dar, Aged 35 yrs, S/o Mohamad Hanief Dar, R/o Tujan Pulwama.

...Applicants

(By Advocate : Mr. Junaid Rashid)

Versus



1. State of Jammu and Kashmir through Commissioner cum Secretary to Govt. Health and Medical Education Department, Civil Secretariat, Jammu/Srinagar.
2. Director Health Services Kashmir Srinagar.
3. Principal Government Medical College, Baramulla.
4. Principal, Government Medical College, Anantnag.
5. Secretary J&K Services Selection Board, Srinagar/Jammu.

...Respondents

(By Adv : Mr. Amit Gupta, AAG)

O R D E R (ORAL)

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

Learned counsel for the applicants submits that he does not want to press the present TA.

2. In view of the submission made by learned counsel for the applicants the present TA is dismissed as withdrawn. There is no order as to costs.
3. It is made clear that we have not entered into the merits of the case.
4. There is no order as to costs.

**(Mohd Jamshed)
Member (A)**

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**(Rakesh Sagar Jain)
Member (J)**